

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 124

CP No. 31/Chd/Pb /2022

**IN THE MATTER OF:**

Dr. Rajesh Gulia

...Petitioner

Vs.

PET Scan ST Diagnostic Pvt. Ltd. and Ors.

...Respondents

**Under Section:** 241, 242 CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 30.08.2024.

Sd/-  
Court Officer

July 12, 2024  
SM